BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 348 OF 2024

IN THE MATTER OF:

News Item titled "Bengaluru stadium to get treated water supply for IPL matches amid crisis" appearing in India Today dated 21.03.2024

AMENDED MEMO OF PARTIES (As per order dated 02.04.2024)

News Item titled "Bengaluru stadium to get treated water supply for IPL matches amid crisis" appearing in India Today dated 21.03.2024

VERSUS

1.	Karnataka State Pollution Control Board through its Member Secretary	R. 1
2.	Bangalore Water Supply and Sewerage Board through its Chairman	R-2
3.	Deputy Commissioner & District Magistrate, Bengaluru	1.3
4.	Karnataka State Cricket Association through its Secretary	R.4